

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 10842 of 2021

(Arising out of OIA-JMN-CUSTOM-000-APP-31-32-21-22 dated 14/07/2021 passed by
Commissioner of CUSTOMS-JAMNAGAR(PREV))

SURANI PAPER PVT LTD

.....Appellant

Co Gajanan Timber Suppliers 323/7 Rajbhai Patel Timber Narol Isanpur Road Narol
Ahmedabad
Ahmedabad, Gujarat

VERSUS

C.C.-JAMNAGAR(PREV)

.....Respondent

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

APPEARANCE:

Shri P.D Rachchh, Advocate for the Appellant
Shri R.P Parekh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 20.01.2022

DATE OF DECISION: 27.01.2022

The appeal is disposed of. For order, see order of Customs Appeal No.
10840 of 2021.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Geeta